# NATIONAL COMPANY LAW TRIBUNAL
# KOCHI BENCH

**CORAM:** **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

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|---|---|
| PETITION No./IA No. | CP(IBC)/54/KOB/2023 |
| SECTION | SECTION 95 IBC R/W NCLT RULE 7 (2) AAA |
| NAME OF PARTIES | THE SOUTH INDIAN BANK LTD V/S MR. ARUN MATHEWS PHILIP. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | M/S K N SIVASANKARAN & ASSOCIATES. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | SANKAR P PANICKER,SAJEEV MATHEW, RENU SAJEEV,GOPIKA GOPINATH. |

**01 May 2024**

## O R D E R

**CP(IBC)/54/KOB/2023**

Learned Counsel, Ms. Sandhra S appears physically on behalf of the Petitioner/Financial Creditor. Learned Counsel, Mr Sankar P Panickar appears physically on behalf of the Personal Guarantor.

In view of the orders passed today in IA(IBC)/184/KOB/2024**,** list this matter for further consideration on **11.06.2024.**

**Sd /-** **Sd /-**

**SHYAM BABU GAUTAM**
**MEMBER (TECHNICAL)**

**T.KRISHNA VALLI**
**MEMBER (JUDICIAL)**